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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 65/NCLT/AHM/2017 (New)
Madhya Pradesh High Court Jabalpur Bench C.P. No. 51/2016 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

Name of the Company:

Vindhyachal Merchants & Finance Pvt. Ltd.

With

Vindhyachal Distilleries Pvt. Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. ZALAK DODZYA PUS Petitloner Zobudiyy

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<u>ORDER</u>

Learned PCS Ms. Zalak Dodiya present for Petitioner.

Certificate of auditor regarding accounting standard filed.

Representation of Official Liquidator received in Transferor Company.

Reply filed by petitioner.

Heard arguments of Learned Counsel for petitioner.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 27th day of November, 2017.